

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.02.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 43/2021	Midas Legaltech and Asset Recovery Management P Ltd V Registrar of Companies Coimbatore	G.B. Sabari Das G. Karthekayan	R1 Notice Served on 10/12/2021
2.	Comp App (AT)(CH)(Ins) No. 192/2021	Telangan State Southern Power Distribution Co Ltd, Hyderabad V Nethi Mallikarjuna Shetty RP of Techtron Poly Lenses Limited & anr	Pooja Chopda	Shabber Ahmed R2 Nethi Mallikarjuna Shetty RP

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2
4.	Comp App (AT)(CH)(Ins) No. 185/2021	Arul Prasad Senniappan V Viprah Technologies Private Limited	P. J. Rishikesh P J Sriganesh Agil Vatachalam	R. Abishek Raman (Vakalat not filed)
5.	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr V Teckbond Laboratories P Ltd & Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha & Adhithya Sukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5

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//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

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